COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 108 OF 2017 & IA NO. 183 OF 2017

Dated: 24th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Wind World (India) Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Varun Pathak for R-2

ORDER

Admit. Issue notice on the appeal as well as on the I.A. No. 183 of 2017 (Appl. for stay). Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1 and Mr. Varun Pathak takes notice on behalf of Respondent No.2.

List the I.A. No. 183 of 2017 for hearing on <u>18.05.2017</u>. In the meantime, learned counsel for the respondents may file reply to the I.A on or before 09.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 17.05.2017 after serving copy on the other side.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson